

(ख) प्रश्न नहीं उठता ।

(ग) जी, नहीं ।

(घ) प्रश्न नहीं उठता ।

Unani Dispensaries for Members of Parliament

708. DR. MOHD. HASHIM KIDWAL
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) What is the number of Unani dispensaries opened for Members of Parliament; and

(b) if there are no Unani dispensaries for Members of Parliament, whether Government propose to open such dispensaries?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b) Members of Parliament can avail Medical facilities from Unani Dispensaries at Sarojini Nagar and Unani Units at Darya Ganj and Narain Vihar.

Riband-Delhi Transmission Line

709. SHRI SURESH KALMADI:
Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government have been negotiating a deal with a Swedish firm for 1500 MW terminals for the proposed 500 KV Riband-Delhi HVDC transmission line;

(b) whether it is also a fact that the total price quoted by this firm is Rs. 308 crores whereas budgetary price quoted by other firms is only Rs. 105 crores;

(C) if so, what is the reason for adopting¹ this unusual procedure of bypassing the accepted procedure of public tendering; and

(d) whether this firm was earlier awarded a negotiated contract for

HVDC back to back terminals at Vindhyachal without any tendering?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) to (d) A negotiated contract was awarded to M/s. ASEA Sweden in November, 1984 for HVDC back-to-back link at Vindhyachal as a credit of US \$ 45.4 million was available from Sweden for this project and the technology was adjusted superior to other technologies, which ASEA agreed to transfer to BHEL.

For the 500 KV Riband-Delhi HVDC terminals the National Thermal Power Corporation Ltd. have constituted a Group of experts from National Thermal Power Corporation Ltd. and Central Electricity Authority for negotiations with ASEA/BHEL to determine a competitive price for these terminals as the technology of ASEA is reported to be superior to other technologies. The total price quoted by BHEL for these terminals is Rs. 308 crores inclusive of custom duty, and the budgetary offers received from other firms ranging from Rs. 103 crores to Rs. 150 crores are exclusive of custom duty. All the offers will be taken into consideration on merits before taking a final decision in the matter by National Thermal Power Corporation Ltd.

Unhygienic sanitation system in Shanti-nagar in Kanpur Cantonment Area

710. SHRI BIR BHADRA, PRATAP SINGH: Will the Minister of DEFENCE be pleased to refer to answer to Unstarred Question 1044 given in the Rajya Sabha on 27th March 1985 and state:

(a) whether Shantinagar area was developed by the Cantt. Board, Kanpur as early as in 1950 and since then the Board has recovered huge sums on account of taxes from the local people;